

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.580/95

Wednesday, this the 7th day of August, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. CO Vincent,  
Extra Departmental Mail Carrier,  
Manalur Post Office,  
Trissur District.
2. PV Aravindakshan,  
Extra Departmental Delivery Agent,  
Chittanda Post Office,  
Trissur District.
3. MK Saraswathy,  
Extra Departmental Packer,  
Kaiparamba Post Offices,  
Trissur District.
4. MF Shivaji,  
Extra Departmental Packer/Mail Carrier,  
Muthuvattoor Post Office,  
Chavakkad, Trissur District.
5. KR Mohanan,  
Extra Departmental Delivery Agent-II,  
Elanad Post Office,  
Trissur District.

- Applicants'

By Advocate Mr OV Radhakrishnan

vs

1. Assistant Superintendent of Post Offices,  
Trichur South Sub Division,  
Trissur-1.
2. Sub Divisional Inspector of Post Offices,  
Wadakkancherry Sub Division,  
Wadakkancherry, Trissur.
3. Sub Divisional Inspector(Postal),  
Trichur North Sub Division,  
Trissur-1.
4. Sub Divisional Inspector(Postal),  
Guruvayoor Sub Division,  
Guruvayoor, Trissur.
5. Senior Superintendent of Post Offices,  
Trichur Division, Trichur-1.

- Respondents

6. Director of Postal Services,  
Northern Region, Calicut.
7. Chief Postmaster General,  
Kerala Circle,  
Thiruvananthapuram.
8. Director General of Posts,  
Department of Posts,  
New Delhi.
9. Union of India represented by its  
Secretary, Ministry of  
Communications, New Delhi. - Respondents

By Advocate Mr Arun for Mr TR Ramachandran Nair, Additional  
Central Government Standing Counsel

The application having been heard on 7.8.96 the  
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

The issue raised herein, is covered by our decision  
in O.A.111/95, O.A.439/95, O.A.527/95 and O.A.757/95. Follow-  
ing the decisions we direct respondents to pay the amount  
withheld from applicants within a month from today and to  
restore the emoluments of applicants to the level prior to  
withholding.

2. Application is disposed of as aforesaid. No costs.

Dated, the 7th day of August, 1996.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN